

Submitted to the Hon'ble Vice Chairman:

(9)

Sub: Reconstitution of Bench to hear the Review Petitions in following matters.

- 1) R.P. No.75/91 in OA No.396/89 Per Hon'ble Shri M.Y. Priolkar, M(A)  
Coram:Hon'ble Shri G.S. Nair, M(J)
- 2) R.P. No.51/92 in OA No.520/90 Per Hon'ble Shri M.Y. Priolkar, M(A)  
Coram:Hon'ble Shri D.K. Aggarwal, M(J)
- 3) R.P. No.61/91 in TA No.202/86 Per Hon'ble Shri P.S. Choudhary, M(A)  
in OA No.361/87 Coram:Hon'ble Shri D. Suryarao, M(J)
- 4) R.P. No.64/92 in OA No.574/87 Per Hon'ble Shri G.S. Nair, M(J)  
Coram:Hon'ble Shri M.Y. Priolkar, M(A)
- 5) R.P. No.42/92 in OA No.452/90 Per Hon'ble Shri G.S. Nair, M(J)  
Coram:Hon'ble Shri M.Y. Priolkar, M(A)
- 6) R.P. No.22/92 in OA No.655/89 Per Hon'ble Shri P.S. Choudhari, M(A)  
Coram:Hon'ble Shri T.C. Reddy, M(J)
- 7) R.P. No.76/92 in OA No.249/91 Per Hon'ble Shri P.S. Choudhari, M(A)  
Coram:Hon'ble Shri T.C. Reddy, M(J)
- 8) R.P. No.64/90 in OA No.417/86 Per Hon'ble Shri P.S. Choudhari, M(A)  
Coram:Hon'ble Shri D. Suryarao, M(J)

All these Review Petitions matters were placed before the Division Bench consisting of the Hon'ble Shri M.Y. Priolkar, Member (A), and Hon'ble Shri S.F. Razvi, Member (J), on 28.4.92 as per the order of the Hon'ble V.C. Shri U.C. Srivastava.

The Tribunal's order dated 28.4.92 in above matters are enclosed herewith for kind perusal and information for Reconstitution of Bench for hearing of Review Petitions mentioned above.

Date: 6/5

Section Officer.

6/5

The following Bench is Reconstituted to hear the Review Petitions in the above case/matters.

*Neeliechhaima  
or M.Y. Royahar (H.M.)*

Date:

Vice Chairman